

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P-No.5 of 2015 in Appeal No. 65 of 2013**

**Dated: 20<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Lanco Amarkantak Power Ltd.,**

**.... Appellant (s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr.Adv.  
Mr. Deepak Khurana  
Ms. Aditi Sharma  
Mr. Udai Rathore

Counsel for the Respondent(s) : Mr. Shivendra Singh for R-3  
Mr. M.G. Ramachandran for R-2/29  
Mr. Amit Kapur  
Mr. Apoorva Mishra  
Mr. Vishrov Mukherjee  
Mr. Nishtha Kumar for  
Ms. Suparna Srivastava  
Ms. Anushka Arora for R-4

**ORDER**

We have heard learned counsel for the parties.

List the matter on **23.11.2015.**

**(T. Munikrishnaiah  
Technical Member**

pr/ss

**(Justice Ranjana P. Desai)  
Chairperson**